

Shri Veeraswamy: May I know the various courses of studies in Universities for which scholarships are given to the scheduled caste students by the Government of India?

Mr. Speaker: For what subjects? It is too general.

RURAL UNIVERSITIES

*875. **Shri C. N. P. Sinha:** Will the Minister of Education be pleased to state:

(a) the steps taken to implement recommendations regarding establishment of Rural Universities in the University Commission's Report;

(b) the number of Rural Universities existing at present;

(c) whether there are any plans for establishing such institutions in Bihar; and

(d) if so, when and where?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (d). A statement is placed on the Table of the House. [See Appendix V, annexure No. 6].

Shri C. N. P. Sinha: Are there any plans to convert certain existing Universities in India into Rural Universities?

Shri K. D. Malaviya: No, Sir.

Shri Madiah Gowda: May I know whether they have any definite schemes for the starting of Rural Universities?

Shri K. D. Malaviya: No, Sir.

Shri Madiah Gowda: May I know whether the Janata College now existing at Alipore is the same as the Rural University that they are thinking of in the University Commission's Report?

مستمر آف ایجوکیشن او ڈی نیچرل

دوسروں سے اینڈ سائنٹیفک رسرچ (مولانا

آزاد)؛ ہاں گورنمنٹ کے سامنے یہ

بات ہے اگر فائنشل اسٹرنجیٹسی

باقی نہ رہے تو چلنا کالج کو یونیورسٹی

تک پہنچایا جائیگا۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The Government have this in view. If financial stringency is not there, the Janata College would be raised to a University.]

Mr. Speaker: The Question List is over.

WRITTEN ANSWERS TO QUESTIONS AERO-MAGNETIC SURVEY

*851. **Sardar Hukam Singh:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any aero-magnetic survey of any parts of the country was made during the year 1951-52;

(b) whether any fresh petroleum fields have been discovered during this period; and

(c) what quantity of petrol was produced indigenously during the same period?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) The survey has given certain data but further intensive investigations on the ground, using geophysical methods and test drilling operations, will have to be carried out to prove the existence of oil.

(c) Average annual production of crude oil in India is about 2,50,000 tons. Information regarding average annual production of petrol is not available.

ELECTIONS

*852. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether the army had to be commissioned by Civil authorities during Elections in the Country;

(b) if so, where and what part the army played; and

(c) whether N.C.C. was utilised at some polling stations in the country during the recent General Elections?

The Minister of Defence (Shri Gopalaswami): (a) and (b). No.

(c) Yes, in Ajmer, for the purpose of maintaining order near the polling stations.

BRITISH COMMERCIAL INVESTMENT

*861. **Shri V. P. Nayar:** Will the Minister of Finance be pleased to state what is the percentage of the British Commercial investment in India sold out to Indians (i) since the outbreak of the World War II; and (ii) since transfer of power?

The Minister of Finance (Shri C. D. Deshmukh): Information as to sale of British investments to Indians is not available. Remittances to the

United Kingdom on account of proceeds of business institutions, sold to residents in India (whether Indians or non-Indians), amounted to Rs. 13-68 crores during the period from 15th July 1947 to 31st December, 1951. Figures for earlier periods are not available. British business investments in India were estimated, as on 30th June, 1948, at Rs. 230-14 crores at book value and Rs. 375-61 crores at market value.

FINANCIAL ASSISTANCE TO STATES

177. Shri M. L. Dwivedi: Will the Minister of Finance be pleased to lay on the Table of the House a statement containing the action taken by Government on the basis of remarks appended in the statements containing the information promised in reply to parts (b), (c) and (d) of starred question No. 425, asked on the 22nd August, 1951 against the following items:—

- I, II of Statement No. I; and promises contained in Statement II under the heads Assam, Bihar, Bombay, Madhya Pradesh, Madras, Orissa, Punjab, West Bengal, Hyderabad Deccan, Mysore, PEPSU, Travancore and Cochin, Rajasthan, Ajmer, Coorg, Delhi, Tripura, Bhopal, Kutch, and Andamans;
- the Schemes of irrigation of Saurashtra and Vindhya Pradesh; and
- the sanctioned sums utilised, lapsed, and provided in the current Budget?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). Three statements, containing the information available, are being placed on the Table of the House. [See Appendix V, annexure No. 7].

(c) In the case of Madhya Pradesh and Orissa, the sanctioned sums were fully utilised for approved schemes other than G.M.F. The allocation for these schemes for 1952-53 is still under consideration. As regards the G.M.F. Irrigation schemes these are continued by the State Governments till the end of June, 1953, i.e., end of the crop year and the information regarding the amounts utilised by the State Governments will be available only after this period. The G.M.F. provision in the Central Government Budget is made as a lump amount and not schemewise; it is, therefore, not possible to indicate how much provision has been made in the current year for each individual scheme.

ILLITERACY IN STATES

178. Shri Madiah Gowda: Will the Minister of Education be pleased to state the percentage of illiteracy in each State according to latest census?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The information is still being collected, and the figures cannot be given now.

NATIONAL SAVINGS SCHEME

179. Shri R. D. Misra: Will the Minister of Finance be pleased to state:

(a) the investments in the National Savings Scheme in form of National Saving Certificates of the value of Rs. 5, Rs. 10, Rs. 50, Rs. 100, Rs. 1,000, Rs. 5,000 and treasury savings deposits of the value of Rs. 100 to Rs. 5,000 during the years 1949-50, 1950-51, 1951-52, in Delhi area;

(b) the expenditure on the Scheme during these years; and

(c) whether it is a fact that a major portion of the investments in the National Savings Certificates and treasury saving deposits come from Provident Fund Account, savings bank deposits, current accounts, conversion of Government securities into deposits from big commercial firms and institutions?

The Minister of Finance (Shri C. D. Deshmukh): (a) The investments in the National Savings Certificates in the Delhi area during the years 1949-50, 1950-51 and 1951-52 were approximately as follows:—

Denomination	1949-50	1950-51	1951-52
			April 1951 to Jan. 1952.
Rs.			
5	28,985	19,385	5,995
10	95,780	63,870	34,510
50	1,45,050	79,950	91,650
100	19,43,600	7,34,300	6,99,600
1,000	51,01,000	45,12,000	37,71,000
5,000	77,60,000	49,50,000	33,25,000
	141,74,095	103,63,505	79,20,755

The investment in the 10-year Treasury Saving deposits of the value of Rs. 100 to Rs. 5,000 at the Delhi Public Debt Office from 1st of February, 1951, the date on which the Deposits were introduced, to 31st of March, 1952 amounted to Rs. 65,33,500.